

From:

Vishwa Nath Shukla
Registrar (Administration),
High Court of Jharkhand,
Ranchi.File No. XXII(6)/NJA/1/2025-26/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).Sub.:- **Regarding nomination of Judicial Officers for NJA Programme “National Seminar on Criminal Justice Administration [P-1497]” scheduled to be held on 11th & 12th April, 2026 at National Judicial Academy, Bhopal.**Ref.:- Your Lordship's Letter bearing Ref: NJA/Dir./Ac.Prog./2025-26/1890 dated 04.09.2025.

My Lord,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2025-26 for the month of **April, 2026** in the following manner:-

Prog. No.	Programme Date	Name of the Programme	Nature of programme	Nominated Participants
P-1497	11.04.2026 & 12.04.2026	National Seminar on Criminal Justice Administration	Regular	1. Mr. Niraj Kumar Vishwakarma , District and Addl. Sessions Judge, Godda, 2. Mr. Vishal Srivastava , District and Addl. Sessions Judge, Ramgarh & 3. Mrs. Garima Mishra , District and Addl. Sessions Judge, Bokaro

This is for your Lordship's kind information and needful.

Yours Sincerely,
Sd/- Vishwa Nath Shukla
Registrar (Administration)Memo No. 1135 /Apptt.Dated Ranchi the 20/03/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Principal District & Sessions Judge, Godda, Ramgarh & Bokaro / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.


Registrar (Administration)